COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO.95 OF 2017 & IA NO.273 OF 2017 & APPEAL NO. 105 OF 2017

Dated: 31st May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

APPEAL NO.95 OF 2017 & IA NO.273 OF 2017

In the matter of:

Green Energy Association ...Appellant(s)

Vs.

Central Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant(s) : Mr. Parinay Deep Shah

Ms. Mandakini Ghosh Ms. Ritika Singhal Mr. Saransh Shaw

Counsel for the Respondent(s): Mr. Nikhil Nayyar

Mr. Divyanshu Rai for CERC

APPEAL NO. 105 OF 2017

In the matter of:

Indian Wind Power Association (NRC) ...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s): Mr. Vishal Gupta

Mr. Kumar Mihir

Counsel for the Respondent(s): Mr. Nikhil Nayyar

Mr. Divyanshu Rai for CERC

ORDER

We have heard learned counsel for the parties. Permission to file Rejoinder is granted.

As agreed by learned counsel for the parties, list the matter for hearing on <u>17.07.2017.</u>

(I.J. Kapoor) Technical Member pr/kt (Justice Ranjana P. Desai) Chairperson